

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
SIYOTA HYDRO POWER PRIVATE LIMITED**

1.	Name of Corporate Person	Siyota Hydro Power Private Limited
2.	Date of Incorporation of Corporate Person	15-11-2007
3.	Authority under which Corporate Person is Incorporated /Registered	Incorporated under Companies Act 1956
4.	Corporate Identity Number of Corporate Person	U40109KA2007PTC155708
5.	Address of the Registered Office of Corporate Person	No. 572, "Samruddhi Nilaya" Unit No. 2, 1st Cross, Police Station Road, Behind Govt. High school, Hebbal, Bangalore, Karnataka, India, 560024
6.	Liquidation Commencement date of Corporate Person	6th February 2024
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Gigi Joseph K J, FCS (Regn.No:IBBI/IPA-002/IP-N00163/2017-18/10432 of ICSI Insolvency Professionals Agency) M/s Joseph & Chacko LLP, Company Secretaries# 48, 2nd Block, 100Ft Road, Opp. KendriyaSadan, Koramangala Bangalore—560 034 # email: gigi@jandc.in
8.	Last date for submission of Claims	7 th March 2024

Notice is hereby given that the Siyota Hydro Power Private Limited has commenced voluntary liquidation on 6th February 2024.

The stakeholders of Siyota Hydro Power Private Limited are hereby called upon to submit a proof of their claims, on or before 7th March 2024, to the liquidator at the address mentioned against item (7).

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:

Gigi Joseph K J, FCS
Liquidator

Date: 10-02-2024

Place: Bangalore

